

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 122 of 2010**

**Dated : 28<sup>th</sup> April, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Union of India** ... Appellant(s)

**Versus**

**Tamil Nadu Electricity Board & Anr.** ...Respondent(s)

**Counsel for the Appellant(s):** Mr. V.S.R Krishna Sr. Adv. with  
Mr. Abhishek Yadav

**Counsel for the Respondent(s):** Mr. Ramji Srinivasan Sr. Adv.  
Mr. S. Vallinayagam for TNEB

**ORDER**

At the request of the learned counsel for the parties, post the matter  
on **16<sup>th</sup> May, 2011** for hearing.

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

Gb/vs